

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 121 OF 2019

Dated: 08th May, 2019

In the matter of:

North Eastern Electricity Power Corporation Limited Appellant(s)

Versus

Assam Power Distribution Company Limited & Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **07.08.2019.**

Court Master

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